

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/3194/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati, the 8<sup>th</sup> September, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC. NLB/08/2013/304-305 dtd. 05.09.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.09.2020 along with station leave permission from the evening of 05.09.2020 till the morning of 10.09.2020, has been granted. The Counselor, Family Court, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/3195/A, dated 8-9-2020

Copy to:.

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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